NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.118/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES:

D. H. Narayansa

V/s.

M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 163 of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

1) S. G. G. G. Lale Advitor
Pelsisoner

<u>COMMON ORDER</u> <u>T.C.P. No. 114/397-398/CLB/MB/MAH/2009</u> <u>T.C.P. No. 118/163/CLB/MB/MAH/2012</u>

- 1. Ld. Counsel Mr. Navroze Sirvay, appeared for the Petitioner and Ld. Counsel Mr. M.S. Bhardwaj for Respondent are present. In respect of **Company Application**No. 83/2016, since it was served recently, therefore, time is sought for due reply. Time is granted. It is directed to file reply on or before 27.01.17.
- 2. The Petitions along with Application to be fixed for hearing on 16.02.2017.

Sd/-

M. K. SHRAWAT

Member (Judicial)

Dated: 13th January, 2017.